

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2103
ANSWERED ON:06.12.2012
FINANCIAL ASSISTANCE FOR CONSTRUCTION OF HOUSES
Agarwal Shri Rajendra

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Scheduled Castes/Scheduled Tribes and non-Scheduled Castes/Scheduled Tribes families living in the rural areas below the poverty line are granted financial assistance for construction of residential houses;
- (b) if so, the details of residential units constructed during the last three years and the current year State and year-wise;
- (c) whether the Government proposes to provide residential unit free of cost to persons belonging to the Scheduled Castes and Scheduled Tribes; and
- (d) if so, the details thereof State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI LALCHAND KATARIA)

(a)&(b) Yes Sir. A Statement showing the State-wise, year-wise number of houses constructed, houses constructed for SC/ST and non SC/ST rural families living below poverty line during the last three years and current year is given at Annexure.

(c)&(d) Indira Awaas Yojana (IAY), a Centrally Sponsored Scheme is being implemented throughout the country. Under the scheme, financial assistance amounting to Rs.45,000 per unit in the plain areas and Rs. 48,500 in hilly/difficult areas/IAP districts is provided to the rural BPL houseless household for construction of a house. This is completely grant based scheme. Under the IAY, total target for the construction of houses at national level depends on budget allocation for the scheme in a particular year. Further, allotment of houses to various States/UTs i.e target is based on allocation of funds to the States/UTs which is in accordance with predetermined criteria by assigning 75% weightage to housing shortage and 25% weightage to poverty ratio. BPL households belonging to Scheduled Castes & Scheduled Tribes (SCs/STs) is a major target group for houses under Indira Awaas Yojana (IAY). As per the scheme guidelines, at least 60% of the total allocation of funds as well as physical targets is utilized for construction/upgradation of dwelling units for SC/ST BPL households. State- wise number of houses constructed/allotted in the country are given in the Statement at Annexure.